Declaration of Assets and Liabilities

Year 2026

I, Narendra Pandey son/daughter/wife of Late Ambika Pandey aged 46 years, belonging to Asstt. Sub Marshal service and presently working as Bihar Legislative Assembly give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Smt. Asha Pandey	Dependant-1 Pallavi Anshraj	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	12000/-	6000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	224000/- SBI 500000/- F.D. P.O.	300000/- F.D. P.O.	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Rs 50000/- yearly		—	—	—
(v)	Motor Vehicles (details of make, etc.)	—	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold - 20 gms 300000/-	Gold - 6 gms Silver - 250 gms 500000/-	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Narendra Pandey

01.02.2026

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Asha Pandey

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1021- Sq. Feet Hasanpura Phulwarisharif Patna Rs. 300000/=				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N.A.				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	N.A.	
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Nirmala Pandey
09.02.2026

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BTAPP7251N	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :- 110004647927

Gender :- M (M/F)

Date of Birth :- 10 10 1980 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly Patna

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- Nalanda.

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Narendra Pandey

Name of Employee: Narendra Pandey

Designation: Asstt Sub Marshal

Department: Bihar Legislative Assembly Patna

Place: Patna

Date: 09.02.2026